

**INDUSTRIES IN PUBLIC SECTOR IN  
PUNJAB**

48. SARDAR NARINDAR SINGH BRAR : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state the details of the industries proposed to be set up in public sector in Punjab during the Fourth Five Year Plan period ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : The Fourth Five Year Plan is currently under preparation and no decision has yet been taken on the industrial projects proposed to be set up in public sector, in Punjab during the Fourth Plan period.

**BAN ON SALE OF INDIAN CIGARETTES IN  
NEPAL**

49. SHRI K. SUNDARAM :

DR. (MRS.) MANGLADEVI  
TALWAR :

SHRI RAJNARAIN :

Will the Minister of COMMERCE be pleased to state :

(a) whether attention of Government has been drawn to the decision of the Government of Nepal to ban sale and distribution of all varieties of Indian manufactured cigarettes throughout the kingdom from the 15th November, 1968 ; and

(b) if so, the reaction of Government in the matter?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) On 21st October 1968, the Government of Nepal issued a notification under the Essential Commodity Control (Powers) Act prohibiting sale and distribution of cigarettes imported from India in the whole of the Kingdom of Nepal. In a subsequent notification issued on 25th October, 1968, it was clarified by them that the restrictions in question applied only to the cigarettes not marked "Export for Nepal".

(b) An *Aide Memoire* has been sent to the Government of Nepal on 1st November, 1968, requesting them to withdraw the restrictions in question.

**RESIGNATION OF BOKARO STEEL PLANT  
CHIEF**

50. SHRI K. SUNDARAM :  
SHRI RAJNARAIN :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the chief executive of the Bokaro Steel Plant has recently submitted his resignation; and

(b) if so, the grounds of resignation mentioned by him?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL MINES AND METALS (SHRI CHOWDHARY RAM SEWAK) : (a) and (b) The present Managing Director of Bokaro Steel Limited was appointed on the 10th February, 1964 on a five-year contract. He has recently made a request that for personal reasons he would not wish his contract to be renewed when it expires on the 9th February, 1969.

**FILLING OF VACANCIES OF TRAIN CLERKS IN  
NORTHERN RAILWAY**

51. SHRI MULKA GOVINDA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that four vacancies of train clerks in the Bikaner Division of the Northern Railway were filled in February-March, 1968 not from the first four who had qualified in the examination held for selection to these posts earlier but from amongst some others;

(b) whether it is also a fact that the four who were thus selected to fill the above vacancies and were sent for training, failed in the examination after the expiry of the training period; and

(c) if so, reasons for such selection?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**REPRESENTATION FOR REINTRODUCTION OF  
VISCOSE STAPLE FIBRE**

52. SHRI GODEY MURAHARI : Will the Minister of COMMERCE be pleased to state :

(a) whether there have been any representations from various quarters for reintroduction of the "Staple Fibre

Control Order" for distribution of "Viscose Staple Fibre"; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) The supply position of viscose staple fibre is satisfactory and no statutory distribution control is considered necessary at present.

**MALAVIYA COMMITTEE REPORT ON SMALL SCALE SECTOR**

53 SHRI G. R. PATIL: WUI the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the Malaviya Committee for coordination and uniform growth of small scale sector has submitted its recommendations to Government; and

(b) if so, what are the details there- I of?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Sir.

(b) A statement is anacned.

**STATEMENT**

*Main recommendations of the 'Malaviya Committee'*

1. The organisation of the Development Commissioner (Small Scale Industries) needs to be strengthened by the addition of top level experts to give more complete technical support to the extension service of the Small Industries Service Institutes and to scrutinise all applications for industrial licences from the small industries angle.
2. Provision of high-level Technical Consultancy Service on a regional basis should be arranged for by establishing technical panels of part-time consultants for specific industries.

3. Testing facilities should be provided through full-fledged Regional Testing Centres.

4. The State Governments should develop their technical wings in regard to the basic trades and facilities and equipment available with the SSIDO should be made over to State Governments; the Central Organisation should assume responsibilities for providing technical services of a higher order and in more sophisticated fields.

5. There is an imperative need for close co-ordination between the DGTD and SSIDO in order to promote healthy and co-ordinated development of both the small scale and large scale sectors. The Government should fix clear responsibility on the L.G.T.D. to ensure that wherever sub-contracting and ancillary work is possible, industrial licences to the large scale units should be granted only after excluding the facilities for manufacture of such components, parts and other sub-assemblies as can be competently produced by the small scale units.

7. The status of the post of Development Commissioner, Small Scale Industries should be raised for the efficient discharge of his responsibilities. More administrative and financial powers should be vested in the Development Commissioner. The scales of pay of technical officers should be rationalised and revised suitably.

8. Small Scale industries should not be neglected in the matter of State-Plan allocations.

9. The implementation of the policy of canalising Government purchases to small scale industries is not satisfactory. In the matter of Government purchases, large units should not be equated with small units as at present. The grant of price preference to small scale industrial products should be automatic and it should not be necessary for the purchasing departments to go into the question of competence of enlisted units at the